

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020 /13357/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 15th December, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 924 dtd 14.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for four days from 28.12.2022 to 31.12.2022 along with station leave permission, with official vehicle, at own cost, from the evening of 27.12.2022 till the morning of 02.01.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020 /13358-13359/A, dated

, 15-12-2022

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
Sd/-